

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 158 of 2015 (SZ)**

Applicant(s)

R.Nallakannu,  
S/o N.E.Ramasamy,  
No.1/1, North New Street  
Srivaikundam 627601

Respondent(s)

- Vs
1. The Secretary to Government of India,  
Ministry of Environment and Forest,  
Paryavaran Bhavan, CGO Complex,  
Lodhi Road, New Delhi 110003
  2. The Secretary to Government,  
Department of Environment and Forest  
Government of Tamil Nadu, Fort St.George,  
Chennai 600009
  3. The Commissioner, Department of Geology  
and Mining, Thiru-Vi-Ka Industrial Estate,  
Guindy, Chennai 600032
  4. The Superintending Engineer,  
PWD/WRO, Thambraparani River Basin  
Circle, Tirunelveli-2
  5. The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
C-7 & C-9 Sipcot Industrial Complex,  
Meelavittan Road, Thoothukudi 628008
  6. The Assistant Director, Department of  
Geology  
and Mining, Office of the District Collector  
Korapallam, Thoothukudi.
  7. The District Collector, Office of the District  
Collector, Tuticorin.

Legal Practitioners for Applicant(s)

M/s.Arunachalam Associates  
S.Muthuvairam, R.Balaji  
J.Josphine Saranya, G.Alagesan

Legal Practitioners for Respondents

Smt.Me.Saraswathi for R1  
Mr.M.K.Subramanian,  
& P.Velmani for R2,R6 & R7  
Mr.E.Manoharan for R3& R4  
Smt. Yasmeen Ali for R5

**Application No. 218 of 2015 (SZ)**

Applicant(s)

Tamil Annai Thamirabarani  
Welfare Trust  
Rep. by its Managing Trustee

Respondent(s)

1. The Secretary to Government of India  
Ministry of Environment & Forest  
New Delhi

T.Balasubramania Adityan

2. The Secretary, Govt. of T.N.  
Dept. Of Environment & Forest  
Chennai.
3. The Secretary, P.W.D.,Chennai
4. The District Collector,  
Thoothukudi
5. The Superintending Engineer  
PWD, Tirunelveli
6. The District Environmental Engineer  
TN Pollution Control Board  
Thoothukudi
7. The Superintendent of Police  
Thoothukudi
8. S. Joel
9. R. Nallakannu

Legal Practitioners for Applicant(s)

M/s.J.Arul Raj, A.Thirumalai Raja  
Krubakaran, M.Ganasekar

Legal Practitioners for Respondents

Mr.M.R.Gokul Krishnan for R1  
Mr. M.K.Subramanian,  
P.Velmani for R2,R4 & R7  
Smt. Yasmeen Ali for R6  
Mr.E.Manoharan for R3 & R5

**Application No.182 of 2016 (SZ)**  
**M.A.No.300 of 2016 (SZ)**

Applicant/s

M. Balasubramanian  
Srivaikuntam

Respondents

1. The Ministry of Environment, Forests  
& Climate Change rep. by its  
Secretary, New Delhi
2. The State of Tamil Nadu,  
Rep. by its Secretary, Public Works  
Department, Fort St. George,Chennai

Counsel appearing for applicant

M/s.Swarnam Rajagopal

Counsel appearing for respondents

Mrs.Me.Saraswathi for R1  
M/s.M.K.Subramanian  
P.Velmani for R2  
M/s.S.Senthil & R.Reka for R3

### Application No.261 of 2016

Applicant/s

Respondents

E.Natarajan  
Tirunelveli District

The Ministry of Environment, Forests  
& Climate Change rep. by its Secretary  
And others

Counsel appearing for applicant

Counsel appearing for respondents

M/s.Yogeshwaran &  
Neha Miriam Kurian

M/s.M.K.Subramanian, E.Manoharan &  
P.Velmani for R2 & R3  
Mrs.Me.Saraswathy for R1

### Application No.274 of 2016

Applicant/s

Respondents

S.Joel  
Tuticorin

The Secretary, Government of Tamil Nadu  
Public Works Department, Secretariat  
Chennai and others

Counsel appearing for applicant

Counsel appearing for respondents

M/s..P.Ravi KUMar  
M.Sathish Kumar, G.Vijaya Kumar

M/s.E.Manoharan for R4 & R5  
Mrs.Rita Chandrasekar for R7

Note of the Registry	Orders of the Tribunal
Item No.9 to 13	<p>Date: 28<sup>th</sup> August, 2017</p> <p>The learned counsel appearing for the applicant submits that some of the applicants have visited the spot as per the earlier observation made by this Tribunal. Mr.T.Mohan, learned counsel as well as learned counsel for some of the parties submits that they have not been informed about the inspection and there was no possibility to go for inspection.</p> <p>We request Mr.T.Mohan, learned counsel to take the</p>

responsibility to inform all the counsel for the parties and make an inspection in the presence of the counsel and report the same on the next date of hearing.

Post these applications on 10.10.2017.

....., JM  
(Justice Dr.P.Jyothimani)

.....EM  
(Shri P.S. Rao)

